

**HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD**

TUESDAY, THE TWENTY THIRD DAY OF JULY  
TWO THOUSAND AND TWENTY FOUR

**PRESENT**

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE  
AND  
THE HONOURABLE SHRI JUSTICE ANIL KUMAR JUKANTI**

**WRIT APPEAL NO: 470 OF 2024**

Writ Appeal under clause 15 of the Letters Patent preferred against the Order dated 11/01/2023 in W. P. no. 40412 of 2022 on the file of the High Court.

**Between:**

M. Rama Krishna, S/o: Late Sri. M. V. Raghavaiah, Age 64 years, Occ. Nil,  
R/o. H. No. 1-1-336/39/A/1, Vivek Nagar, Chikkadpally, Hyderabad - 500020.

**...WRIT APPELLANT**

**AND**

1. Dandu Vijaya Lakshmi Devi, W/o: Late Dandu Subba Raju, Aged about 67 years, Occ. Housewife, R/o LIG - 866, 1<sup>st</sup> Phase, Near Bank of Maharashtra, KPHB Colony, Kukkatapally Hyderabad, Telangana - 500 072

**...RESPONDENT HEREIN/WRIT PETITIONER**

2. The State of Telangana, Rep. by the Principal Secretary, Revenue Department (Stamps and Registration) Secretariat Buildings, Saifabad, Hyderabad.
3. The Commissioner and Inspector General, Registration and Stamps Dept., Mozamjahi Market, Jam Bagh, Hyderabad - 500 095
4. The District Registrar, Ranga Reddy District.
5. The Joint Sub Registrar, Registering Officer (OB) Ranga Reddy District. Hyderabad
6. The District Collector, Ranga Reddy District, Collectorate at Kongara Kalan Ibrahimpatnam Mandal Ranga Reddy District PINCODE - 501 506 Telangana State

**...RESPONDENTS**

**IA NO: 4 OF 2024**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to SUSPEND the operation of order dated 11.01.2023 passed by the learned Single Judge in W.P. No. 40412 of 2022.

**Counsel for the Appellant: SRI SURYA BALU MAHENDRA**

**Counsel for the Respondent No.1: SRI A. NARASIMHA RAO**

**Counsel for the Respondent Nos.2 to 6: GP FOR REVENUE**

**The Court made the following: ORDER**

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE**

**AND**

**THE HON'BLE SHRI JUSTICE ANIL KUMAR JUKANTI**

**WRIT APPEAL No.470 of 2024**

**JUDGMENT:** *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. Surya Balu Mahendra, learned counsel for the appellant.

Mr. A.Narasimha Rao, learned counsel for respondent No.1.

2. This intra court appeal has been filed against the order dated 11.01.2023 passed by the learned Single Judge in W.P.No.40412 of 2022, by which writ petition preferred by respondent No.1 has been allowed.

3. Admittedly, the appellant is not a party to the order dated 11.01.2023 passed by the learned Single Judge in W.P.No.40412 of 2022. The aforesaid order therefore does not bind the appellant. In view of law laid down by the

Supreme Court in **Shivdev Singh v. State of Punjab**<sup>1</sup> as well as Division Bench of this Court in **Palavalasa Padmanabham v. State of Andhra Pradesh**<sup>2</sup>, learned counsel for the appellant after arguing the matter to some extent submits that the appellant be granted liberty either to file an application seeking review of the said order or to file a fresh writ petition challenging the order dated 11.01.2023 passed by the learned Single Judge and the consequential action taken in pursuance thereof

4. With the aforesaid liberty, the appeal is disposed of.

Miscellaneous applications pending, if any, shall stand closed. However, there shall be no order as to costs.

SD/- CH. VENKATESHWARULU  
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. The Principal Secretary, Revenue Department (Stamps and Registration) Secretariat Buildings, Saifabad, The State of Telangana, Hyderabad.
2. The Commissioner and Inspector General, Registration and Stamps Dept., Mozamjahi Market, Jam Bagh, Hyderabad - 500 095
3. The District Registrar, Ranga Reddy District.
4. The Joint Sub Registrar, Registering Officer (OB) Ranga Reddy District. Hyderabad
5. The District Collector, Ranga Reddy District. Collectorate at Kongara Kalan Ibrahimpatnam Mandal Ranga Reddy District PINCODE - 501 506 Telangana State
6. One CC to Sri Surya Balu Mahendra, Advocate [OPUC]
7. One CC to Sri A. Narasimha Rao, Advocate [OPUC]
8. Two CCs to The GP for Revenue, High Court for the State of Telangana, at Hyderabad[OUT]
9. Two CD Copies

TJ  
GJP

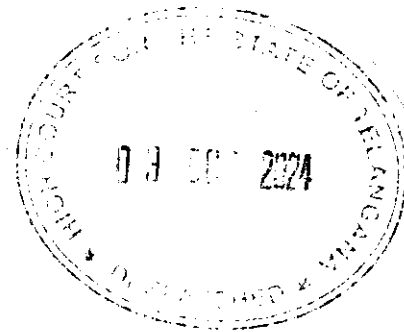


HIGH COURT

DATED:23/07/2024

JUDGMENT

WA.No.470 of 2024



DISPOSING OF THE WRIT APPEAL  
WITHOUT COSTS

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13/09/24  
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